

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2558
TO BE ANSWERED ON 09.03.2026

Capacity of Sewage Treatment Plants

2558. SHRI NAVEEN JINDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total quantity of sewage generated daily in the country, vis-a-vis installed capacity of Sewage Treatment Plants (STPs), State/UT-wise;
- (b) the total operationalised capacity of STPs in the country, State/UT-wise;
- (c) whether certain States/UTs do not have sufficient number of STPs and if so, the reasons therefor; and
- (d) the remedial steps taken/being taken by the Government to maximise treatment of sewage and reuse of treated water along with the result thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d)

Central Pollution Control Board (CPCB) carried out inventorization of Sewage Treatment Plants (STPs) for the year 2020 with the help of State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) of Union Territories & Local Bodies and prepared report titled “National Inventory of Sewage Treatment Plants in India-2021”. The state-wise assessment of the sewage generation, installed capacity for sewage treatment and operational treatment capacity in urban centres across the country is attached as **Annexure-I**.

The remedial steps taken/being taken by the Government to maximise treatment of sewage and reuse of treated water are as below:

- CPCB directed all SPCBs/PCCs under Section 18(1)(b) of The Water (Prevention & Control of Pollution) Act, 1974 to direct concerned agencies in the State/UT to develop infrastructure for sewage treatment.
- CPCB issued directions under Section 5 of The Environment (Protection) Act, 1986 to Municipal Corporations of 46 Metropolitan cities and 20 State Capitals for Treatment and Utilization of Sewage for Restoration of Water Quality of River.
- CPCB issued directions under section 18 (1) (b) of the Water (Prevention and Control of Pollution), Act, 1974 to all SPCBs/PCCs for installation of Online Continuous Effluent Monitoring System (OCEMS) for self-surveillance of Sewage Treatment Plants.

In addition, sewerage infrastructure is created under programs like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs. Under AMRUT, 890 sewerage/ septage management projects worth ₹34,505 crore have been grounded through which 4,447 Million Litre per Day (MLD) sewage treatment capacity (new/augmented) has been created of which 1,437 MLD capacity has been developed for recycle/reuse.

Under AMRUT 2.0, 592 sewerage/septage projects worth ₹67,607.67 crore have been approved by Ministry of Housing and Urban Affairs (MoHUA) so far. Approved projects cover 6,739 MLD sewage treatment capacity (new/augmentation) of which 2,093 MLD sewage treatment capacity is for recycle/reuse.

MoHUA has also launched "Jal Hi AMRIT" initiative under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission.

Annexure-I

State-wise Sewage Generation and Treatment Capacity of Urban Centers-India

States / UTs	Sewage Generation (in MLD)	Installed Capacity (in MLD)	Operational Treatment Capacity (in MLD)	Actual Utilization of Installed Capacity (in MLD)
Andaman & Nicobar Islands	23	0	0	0
Andhra Pradesh	2882	833	443	309
Arunachal Pradesh	62	0	0	0
Assam	809	0	0	0
Bihar	2276	10	0	0
Chandigarh	188	293	271	235
Chhattisgarh	1203	73	73	6
Dadra & Nagar Haveli	67	24	24	7
Goa	176	66	44	25
Gujarat	5013	3378	3358	2687
Haryana	1816	1880	1880	1284
Himachal Pradesh	116	136	99	51
Jammu & Kashmir	665	218	93	49
Jharkhand	1510	22	22	15
Karnataka	4458	2712	1922	1786
Kerala	4256	120	114	47
Lakshadweep	13	0	0	0
Madhya Pradesh	3646	1839	684	536
Maharashtra	9107	6890	6366	4242
Manipur	168	0	0	0
Meghalaya	112	0	0	0
Mizoram	103	10	0	0
Nagaland	135	0	0	0
NCT of Delhi	3330	2896	2715	2412
Orissa	1282	378	55	50
Pondicherry	161	56	56	30
Punjab	1889	1781	1601	1360
Rajasthan	3185	1086	783	478
Sikkim	52	20	18	14
Tamil Nadu	6421	1492	1492	995
Telangana	2660	901	842	706
Tripura	237	8	8	1.5
Uttar Pradesh	8263	3374	3224	2510
Uttarakhand	627	448	345	187
West Bengal	5457	897	337	213
Total	72368	31841	26869	20235
Note:				
<i>(i) Sewage Generation is estimated based on Water supply @ 185lpcd and rate of sewage generation as 80 %.</i>				
<i>(ii) Sewage generation for NCT of Delhi is estimated based on their 80 % of water supply of 925 MGD</i>				

